

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 536  
ANSWERED ON 22ND JULY, 2021**

**REMOVAL OF PHYSICAL TOLL BOOTHS**

**536. SHRI PRABHUBHAI NAGARBHAI VASAVA:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether the Government proposes to remove all physical toll booths in the country within a period of one year and also complete the implementation of FASTag system during this period;**
- (b) if so, the details thereof;**
- (c) the details of work undertaken in this regard so far and the time by which it is likely to be completed; and**
- (d) the other changes likely to be made on the vehicles besides compulsory airbags for the front seats of the cars?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (c) Government has declared all lanes of fee plazas on National Highways as “FASTag lane of the fee plaza” for collection of user fee through digital payment via FASTag w.e.f. midnight of 15th/16th February 2021. At present, all fee plazas on National Highways are fully equipped with FASTag system. After declaration of all lanes as FASTag Lanes, the overall FASTag penetration has reached approximately 96%, from 80% on 14th February, 2021. As on 14th July, 2021, more than 3.54 crore FASTags have been issued.**

**Improvement in process/technology for collection of user fee is a continuous process. Efforts are also made towards adoption of new technology & process.**

**(d) Mandatory provision of an airbag for the driver and co-driver has been made under the Central Motor Vehicle Rules, 1989.**

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